

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3203
ANSWERED ON:12.05.2006
ALTERNATIVE SITES FOR COMMUNITY FUNCTIONS
Singh Kunwar Rewati Raman

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether in the wake of the ban imposed by the High Court of Delhi on holding marriages, community functions etc. in farmhouses, DDA has finalized alternative venues for these purposes;
- (b) if so, the details thereof; (C) whether most of the alternative sites are unfit for holding such functions due to its long distance, wild patches and poor condition; and
- (d) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(d): Delhi Development Authority (DDA) has reported that it has identified 162 new sites in various parts of Delhi for holding marriages/functions. It has further stated that all these sites are fit for holding functions and have properly maintained approaches.